

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 05-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR (Not Present)
Mr. Umesh Dubey, Adv. (Not Present)
Mr. Jitender, Adv. (Present)

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR (Present)
Mr. Antariksh Singh, Adv. (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is granted four weeks' time, to file the counter affidavit.

Await return of service of notice already issued to Respondent Nos. 2 to 4.

List again on 07.11.2019.

SURINDER S. RATHI
Registrar

PM